Community Development

279. Shri Doraiswami Gounder: Will the Minister of Community Development be pleased to state what is the total grant sanctioned so far under Community Development to Madras State, with particulars of grants sanctioned for other States?

The Minister of Community Development (Shri S. K. Dey): A statement containing the requisite information upto 31-1-1958 is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 15.]

Community Development and N.E.S. Blocks

280. Shri Doraiswaml Gounder: Will the Minister of Community Development be pleased to state:

- (a) the number of blocks now functioning in each State in the country; and
- (b) what is the total population covered by them?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). A Statement showing the number of blocks in operation statewise together with population coverage is laid on the Table of the Lok Sabha [See Appendix II, annexure No. 16.]

Mis-use of Alarm Chains

281. Shri Supakar: Will the Minister of Railways be pleased to state:

- (a) the number of incidents of pulling of alarm chains in the trains on the South Eastern Railway in the year 1956-57; and
- (b) whether number of alarm-chainpulling cases is on the increase on the S.E. Railway?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) 4943.

(b) Yes.

Boli Conservation in Kerala

282. Shri A. K. Gepalan: Shri Pannocce: Shri Warior:

Will the Minister of Food and Agriculture be pleased to state:

- (a) the amount allotted for soil conservation in Kerala for the current year; and
- (b) the sum already spent thereon to date?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Rs. 7-80 lakhs.

(b) Rs 0.81 lakhs (upto 31-12-57).

"See the Country" Tour

283. Shri Vajpayee: Will the Minister of Railways be pleased to state:

- (a) whether a "See the Country" Tour for the children of the Railway Board Employees was recently organised:
 - (b) the details of this scheme; and
- (c) whether Government contemplate organising a similar tour for children of other railway employees and for children in general?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, under the auspices of the Staff Benefit Fund Committee of the Railway Board which is an autonomous body.

- (b) A holiday-cum-educational tour to Jaipur, Chittor and Udaipur was arranged in December 1957 for children of Class III and Class IV employees of the Railway Board and its Attached Offices. The expenditure was mainly borne by the Staff Benefit Fund but a small contribution was taken from the parents also.
- (c) Government did not organise the tour of the children of the Railway Board employees nor do they contemplate organising a similar tour for children of other Railway employees or for children in general.